

DIVISION BENCH
COURT - I

O-202

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/23(KB)2019
IA(I.B.C)/586(KB)2024, IVN.P (IBC)/10(KB)2024,
IA(I.B.C)/500(KB)2024, IA(I.B.C)/447(KB)2024,
IA(I.B.C)/1012(KB)2023, IA(I.B.C)/1600(KB)2023,
IA(I.B.C)/359(KB)2022, IVN.P (IBC)/14(KB)2024,
IA(I.B.C)/825(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24TH APRIL 2024

IN THE MATTER OF	ASSET RECONSTRUCTION COMPANY [INDIA] LIMITED VS CORPORATE POWER LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance(via video conference/physically)

For CISK

Mr. Abhishek Swaroop, Adv.
Mr. S.K. Tiwari, Adv.
Mr. Sumita Sarkar, Adv.
Mr. Jayesh Choradia, Adv.

For the Applicant in IA 1600/2023

Mr. Amit Nath, Adv.
Mr. S. Ahmed, Adv.

For the intervenor in IVN P. No. 10/KB/2024

Mr. Ratnanko Banerji, Sr. Adv.
Mr. Anirban Ray, Adv.
Mr. Shounak Mitra, Adv.
Mr. Zulfiqar Ali Alquaderi, Adv.
Mr. Shaunak Mitra, Adv.
Mr. Saptarshi Mandal, Adv.

For the Liquidator of Corporate Power Limited

Mr. Jishnu Saha, Sr. Adv.
Mrs. Manju Bhutaria, Adv.
Mr. Abhishek Swaroop, Adv.
Mr. Anupm Prakash, Adv.
Mr. Dwaipayan Basu Mallick, Adv.
Ms. Sweta Chakraborty, Adv.
Ms. Kirti Talreja, Adv.

Mr. Pankaj Dhanuka, Liquidator

For Applicant in IA 588/2024

Dr. Abhishek Manu Singhvi, Sr. Adv.

Mr. Joy Saha, Sr. adv.

Mr. Jishnu Chowdhury, Adv.

Mr. Sidhartha Sharma, Adv.

Mr. Rishav Dutt, Adv.

Mr. Arjun Asthana, Adv.

Mr. Aman Kataruka, Adv.

For the Applicant SM Steels and Power/ Respondent in IVN. P. 10/2024.

Mr. Krishnendu Datta, Sr. Adv.

Mr. Jishnu Chowdhury, Adv.

Ms. Urmila Chakraborty, Adv.

Ms. Avishek Kochar, Adv.

ORDER

1. Ld. Sr. Counsel along with Ld. Counsel for the parties present.
2. Post this matter along with all other IAs for continuation of arguments on **15.05.2024.**

Balraj Joshi
Member (Technical)

Rohit Kapoor
Member (Judicial)